GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 200 ANSWERED ON 14/03/2023

PMAY IN CHHATTISGARH

*200. SHRI LALLU SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of the implementation of Pradhan Mantri Awaas Yojana (PMAY) in Chhattisgarh along with the role played by the State Government in this regard; and
- (b) the extent to which the Union Government plans to collaborate with the State to ensure that the objectives of the yojana are successfully achieved?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO.*200 TO BE ANSWERED ON 14.03.2023 regarding PMAY in Chhattisgarh

(a)&(b) **Pradhan Mantri Awaas Yojana-Gramin (PMAY-G):** Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), the State Govt. of Chhattisgarh was allocated a target of 6,48,867 houses for 2020-21, however, the State surrendered a target of 4,91,052 houses due to financial constraints and difficulty in releasing the corresponding State share.

Further, the Ministry had also allocated target of 7,81,999 houses for financial year 2021-22, however, the Ministry was compelled to withdraw the target due to non-release of State share since more than 3 years and unsatisfactory progress of the scheme in spite of repeated requests from the Ministry.

A letter dated 1st August, 2022 from Secretary, Deptt. of Rural Development, Govt. of India to Chief Secretary, Govt. of Chhattisgarh was sent requesting the State to ensure adequate fund flow for PMAY-G is maintained so that all eligible beneficiaries are covered before March, 2024. Also it was mentioned that if State is unable to implement PMAY-G in the State, the Ministry shall be compelled to reconsider its support of the other core schemes of the Ministry.

A letter dated 18th August, 2022 was received from the Chief Secretary of the State informing that sufficient budget provision of Rs.1,062 Crore in FY 2022-23 has been made in the State's Budget & accordingly requested for re-allocation of target of 7,81,999 houses withdrawn from it. Accordingly, a letter dated 22.08.2022 was sent to the State to confirm whether the State will be able to make required budget provision of Rs.6,167 Crore including pending state share of Rs.562 crore for completion of 11.67 lakh houses for FY 2022-23 & FY 2023-24 against the remaining targets from SECC 2011 and Awaas+ lists.

The State informed that they have allocated Rs.1,862 crores (Rs.1,062 crores for FY 2022-23 & Rs.800 crores for FY 2023-24) in their budget. Subtracting the previous due state share of Rs.1,482.792 crores, a balance of only Rs.379.208 crores would be available with the State for any further targets allocated by Ministry. Against this balance State Share in the committed State's budget, target of only 79,000 houses can be constructed. Accordingly, the target of 79,000 houses has been allocated for FY 22-23.

Under PMAY-G, a cumulative target of 11,76,150 houses has been allocated and central assistance of ₹7247.61 crore has been released to the State of Chhattisgarh till date. Against this target, the State Govt. has sanctioned 11,76,100 houses to the beneficiaries and 8,45,181 houses have been completed as on 09.03.2023.

In order to achieve the target of PMAY-G in time bound manner, the Ministry has taken several initiatives which include monitoring the progress of the State through review meetings at various level, visit to the State for reviewing the progress, keeping track of releasing of installments to the beneficiaries, timely release of central share to the State, follow-up with the State for release of pending central and state share in SNA, etc.

Pradhan Mantri Awas Yojana-Urban (PMAY-U):

State of Chhattisgarh had reported validated demand of around 3.00 lakh houses under the scheme. Based on the project proposals submitted, a total of 3,06,034 houses have been sanctioned since inception of the scheme. Against the sanctioned houses, 2,54,860 have been

grounded for construction; of which, 1,68,849 are completed. Central assistance of ₹4849.88 crore has been sanctioned for construction of sanctioned houses; out of which, ₹3587.48 crore have been released.

The implementation period of PMAY-U scheme which was earlier from 25.06.2015 to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology. State Government has been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.
